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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.59/2013

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th December 2017, 10.30 A.M

Name of the Company	Ornate Life Style Pvt. Ltd	dVs-Gillanders Properties P	vt. Ltd. & Ors.
Under Section	397/398		
SI. Name & Designation of Authorized No. Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
T. SAUBHIK	CHOWDHURYADN	9 R164	Simon
19.12.17 1 MR. REETOBROTO KR. MITRA, Adv. 2. PMR. SAUBHTH CHOWDHURY, Adv. 3. MR. LOKENATH CHATTÉRJEE, Adv. 4. MR. DRIPTO MAJUNDAR, Adv. 19/12/17			
1. Urs Manj Her. Bajran	Agawal, Ac	durrale for	Pepter 182 19/12/17

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1 to 4 are present.

It appears from the Order dated 18/08/2017 that our predecessor has passed an order to issue summon on Mr.

Ravi Burman. But summon has been issued to Mr. Ravi Burman on 21/08/2017. However, we are of the view that no need to summon Shri Ravi Burman at this stage. In future if it found necessary summon is to be issued to Shri Ravi Burman.

List it on 16/02/2018 for arguments.

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(Jinan K.R.) Member (J) (V.P.Singh)

Sd

(V.P.Singh) Member (J)